

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

UNSTARRED QUESTION NO:2640

ANSWERED ON:05.08.2015

Skill Development in Left Wing/ Naxal Affected Areas

Majhi Shri Balabhadra;Panda Shri Baijayant "Jay";Singh Dr. Prabhas Kumar

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the Government has received any request to open ITIs and to extend the skill development schemes/ programmes in Left Wing Extremist/Naxal Affected areas;

(b) if so, the details thereof during each of the last three years and the current year, State-wise including Odisha; and

(c) the action taken by the Government thereon, State-wise?

Answer

(a) Directorate General of Training, Ministry of Skill Development and Entrepreneurship, Government of India has received proposals from 9 States to open 34 Industrial Training Institutes (ITIs) in 34 Left Wing Extremism affected districts.

Ministry of Home Affairs vide their letter no. 18015/11/2010-NM-IV dated 7th August, 2012 strongly recommended to consider extension of coverage under the Centrally Sponsored Scheme "Skill Development in 34 Districts Affected by Left Wing Extremism" to 71 LWE affected districts.

(b) The details are at Annexure.

(c) An amount of Rs. 94.14 crore has been released to the 9 States to establish 34 ITIs and 68 Skill Development Centers (SDCs) across the identified 34 districts as provided at Annexure.

ANNEXURE

ANNEX REFERRED TO IN REPLY TO PART (b) and (c) OF LOK SABHA UNSTARRED QUESTION NO. 2640 DUE FOR REPLY ON 05/08/2015

The state wise details of districts covered under the scheme: "Skill Development in 34 Districts Affected by Left Wing Extremism" are given below: -

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Sl States No. of District(s) Name of district(s).

1 Telangana 1 Khammam

2 Bihar 6 Jamui, Gaya, Aurangabad, Rohtas, Jehanabad, Arwal

3 Chhattisgarh 7 Dantewada, Bastar, Kanker, Surguja, Rajnandgaon, Bijapur, Narayanpur

4 Jharkhand 10 Chatra, West Singhbhum, Palamau, Garhwa, East Singhbhum, Bokaro, Lohardaga, Gumla, Latehar, Hazaribagh

5 Madhya Pradesh 1 Balaghat

6 Maharashtra 2 Gadchiroli K, Gondia

7 Orissa 5 Gajapati, Malkangiri, Rayagada, Deogarh, Sambalpur

8 Uttar Pradesh 1 Sonebhadra

9 West Bengal 1 Paschim Midnapur

Total 34

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List of 71 districts in which extension of the scheme was requested by Ministry of Home Affairs:

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Sl States No. of District(s) Name of district(s)

1 Telangana and Andhra Pradesh 8 Khammam, Adilabad, Vishakhapatnam, East Godavari, Warangal, Karimnagar, Srikakulam and Vizianagaram.

2 Bihar 11 Jamui, Gaya, Aurangabad, Rohtas, Jehanabad, Arwal, Nawada, Munger, Kaimur, Sitamarhi and West Champaran.

3 Chhattisgarh 9 Dantewada, Bastar, Kanker, Surguja, Rajnandgaon, Bijapur, Narayanpur, Jashpur and Korea (Baikunthpur).

4 Jharkhand 17 Chatra, West Singhbhum, Palamau, Garhwa, East Singhbhum, Bokaro, Lohardaga, Gumla, Latehar, Hazaribagh, Koderma, Simdega, Saraikela-Kharaswan, Ramgarh, Khunti, Ranchi and Giridih.

5 Madhya Pradesh 1 Balaghat.

6 Maharashtra 2 Gadchiroli K, Gondia.

7 Orissa 17 Gajapati, Malkangiri, Rayagada, Deogarh, Sambalpur, Keonjhar, Koraput, Mayurbhanj, Navrangpur, Sundargarh, Kandhamal, Ganjam, Nayagarh, Balangir, Kalahandi, Nuapada and Jajpur.

8 Uttar Pradesh 3 Sonebhadra, Chandauli and Mirzapur.

9 West Bengal 3 Paschim Midnapur, Bankura and Purulia.
Total 71
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